

# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P. No. 163/2021

in O.A. No. 1380/2020

# This the 22<sup>nd</sup> Day of July, 2021

(Through Video Conferencing)

## Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. A.K. Bishnoi, Member (A)

1. Mushtak Ali

Aged about 27 years, Group -B,

S/o Sh. Alam Khan,

R/o VPO - Sarupe Ke Tala, Teh - Sedwa,

Distt. - Barmer, Rajasthan-344 702.

2. Laxman Choudhary

Aged about 27 years, Group - B,

S/o Sh. Moda Ram,

R/o Gali No. 3, Gandhi Nagar,

Distt. - Barmer, Rajasthan-344 001.

3. Nirmala

Aged about 24 years, Group-B,

D/o Sh. Dana Ram,

R/o. Vill- Chandpura, Teh - Kuchaman City,

Distt. - Nagaur, Rajasthan-341 508.

4. Sunil Bhati

Aged about 30 years, Group -B,

S/o Sh. Pokar Ram,

R/o Vill-Po-Patel Nagar, Meghwalo Ka Baas,

Via -Borunda, Teh - Bilara,

Distt - Jodhpur, Rajasthan-342 604.

5. Harphool Jat

Aged about 27 years, Group -B

S/o Sh. Shivraj Jat,

R/o Vill-Po-Dantra, Teh-Hurda,

Distt-Bhilwara, Rajasthan - 311204

6. Ashok Sankhla

Aged about 29 years, Group-B,

S/o. Sh. Nema Ram,

R/o. Vill-Po- Bindwarya, Teh - Tinwari,

Distt – Jodhpur, Rajasthan-342 306.

... Petitioners

(By Advocate: Shri Gyanant Kumar Singh)

#### **Versus**

Prof. Randeep Guleria, Director,

All India Institute of Medical Sciences (AIIMS),

Ansari Nagar, New Delhi - 110029

... Respondent

(By Advocates : Shri Kaushal Gautam and Shri Hanu Bhaskar)

Administrative of the contractive of the contractiv

### ORDER (ORAL)

## Mr. Justice L. Narasimha Reddy:

This contempt case is filed alleging that the respondents did not comply with the Order dated 11.02.2021 passed by this Tribunal in OA No.1380/2020 and batch. The direction issued in the OA was that the posting of the Nursing Officers shall be made without reference to the social status or the other factors of reservation.

2. The respondents filed a detailed counter affidavit. It is stated that in compliance with the order passed in the OA, a statement of revised allocation was issued on 09.07.2021 and the posting of many Nursing Officers, was changed. Learned counsel for the applicants submits that the order stood complied with. We, therefore, close the contempt case.

(A.K. Bishnoi) Member (A) (Justice L. Narasimha Reddy) Chairman

/vinita/vb/ns/akshaya/